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- (b) There are no degree holder employees available who have put in qualified service for promotion to the post of Asstt. Engineer.
- (c) A proposal for filling up the post of Asstt. Engineer for direct recruitment quota has been referred to the UPSC for their consideration and necessary action because these vacancies fall in the 50% direct recruitment quota prescribed in the R& P Regulations.

## Coal miners membership of **INTUC**

2426. SHRI KALYAN ROY: SHRI LADLI MOHAN NIGAM:

Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that mana" gements of coal mines under North Eastern Coalfields, in Assamhad been deducting from worker's pay packets contribution and membership fees for the INTUC every month and every year; if so, what are the mines and other establishments where this is being done;
- (b) what has been the total amount so collected year-wise;
- (c) whether consent of each worker has been taken every year;
- (d) how many workers have submitted individual representations against this deduction to the General Manager so far at Margherita;
- (e) what action has been taken by the General Manager on these presentations; and
- (f) whether the management has received representations also from AITUC against this practice and details thereof and action taken by the management?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY

(SHRI GARGI SHANKAR MISHRA): (a) to (f) Information is being collected and will be laid on the Table of the House

पिथौरागढ में जहां-विद्यत परियोजना का स्थापित किया जाना

2427. श्री साखन सिंह: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने जिला पिथौरा-गढ़ में "धौली गंगा" पर एक जल-विद्यत परियोजना स्थापित करने के लिये कोई सर्वेक्षण किया है ; ग्रौर
- (ख) यदि हां, तो इस संबंध में व्यौरा न्या है ?

ऊर्जा मंबालय में राज्य मंबी (श्री विक्रम महाजन) : (क) ग्रौर (ख) उत्तर प्रदेश में धौली गंगा जल विद्युत् परियोजना के अन्वेषण का कार्य जुन, 1982 में राष्ट्रीय जल विद्युत् निगम को सौंपा गया है। परियोजना का अन्वेषण कार्य नवम्बर, 1983 तक पूरा किया जाना निर्धारित है।

## Compensation paid to the family of late Shri S.S. Das, Auditor, B.C.C.L.

2428. SHRI LADLI MOHAN the Minister of NIGAM: Will ENERGY be pleased to refer to the answer to Starred Question 60 given in the Rajya Sabha on the 13th July, 1982 and state:

(a) whether Coal India Limited has paid any compensation to the family of late Shri S.S. Das, an auditor who was allegedly murdered while auditing the accounts of Bharat Coking Coal Limited and if so, what is the amount thereof and if not paid, what are the reasons therefor; and